कालीन निर्यातकों की समस्याएं

*91. **श्री उमाकान्त मिश्र : क्या वाणिज्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जर्मन मुद्रा के अवमूल्यन के कारण मिर्जापुर भदोई क्षेत्र के कालीन निर्माताओं और निर्यातकों के सामने आ रही समस्याओं को हल करने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और उन्हें किस तरह की राहत दी जा रही है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशीद आलम खां) : (क) और (ख). जी हां । इन समस्याओं पर कालीन विनिर्माताओं और निर्यातकों के साथ विचार-विमर्श किया गया है । उनके द्वारा उठाई गई मुख्य समस्या थी तय कीमतों पर खेपों को स्वीकार करने में आयातकों की अनिच्छा जिसके परिणाम स्वरूप निर्यात आय देश को वापिस भेजने में विलम्ब हुआ । भारतीय रिजर्व बैंक से ऐसे मामलों पर सहानुभूतिपूर्वक विचार करने का अनुरोध किया गया है ।

दीर्घावधि उपाय के रूप में, कालीन निर्यातकों के लाभ के लिए नए तथा वैकल्पिक बाजारों का पता लगाने के लिए भी कदम उठाए जा रहे हैं ।

Linking of Calcutta with Cooch Behar and Asansol by Vayudoot

*92. SHRI KRISHNA CHANDRA HALDER:

SHRI ANANDA PATHAK:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Vayudoot service linking Calcutta with Cooch Behar and Asansol is proposed to be introduced;

(b) if so, when and the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). Necessary estimates have been sanctioned. There is no proposal at present to connect Asansol.

Setting up of Fourth Pay Commission

*93. SHRI CHITTA MAHATA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government are considering to set up Fourth Pay Commission to revise the pay scales of the Central Government employees in view of the present poor economic conditions of the employees; and

(b) if so, the details in this regard and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): No, Sir. A statement is laid on the Table of the House.

Statement

The present pay structure of Central Government employees is based on the recommendations of the Third Pay Commission. In para 16 of Chapter 55 of their Reports, the Commission had recommended that, should the price level rise above 12 monthly average of 272 (1960-100), Government should eview the position and decide whether the dearness allowance scheme should be extended further or the pay scales themselves should be revised. On the price level rising above the said limit, Government reviewed the position and decided that additional DA will be admissible in accordance with the scheme recommended by the Third Pay Commission. Thus, the Government employees are allowed one instalment of DA when there is a 8 point increase in the monthly average consumer price index. The last DA instalment has been sanctioned with effect from